

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 252 OF 2016 &  
IA NO. 538 OF 2016**

**Dated: 26<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**M/s GEM Sugars Ltd. .... Appellant(s)  
Vs.  
Karnataka Power Transmission Corporation Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubham Padhi

Counsel for the Respondent(s) : ----

**ORDER**

Issue notice on the appeal as well as on the I.A. No. 538 of 2016 (Appl. for stay) to the Respondents returnable on 06.12.2016. Dasti, in addition, is permitted.

List the matter on **06.12.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vt